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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/74/2016
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	S. Hari	Counsel for R7	S. Hari
2.	ROHAN RAJASEKHARAN Ja. RATAGOPAL J. PARAMATHAN Advocate	Counsel for Petitioner	Roh. R.

ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri S Hari, counsel for R7 present and submitted that regarding disposal of the machinery, the buyers have not come forward. He sought cooperation from the other side for disposal of the machinery for the purpose of clearing the loans of the secured creditors for which the counsel for petitioner reported ready to extend cooperation. At their request, the matter is posted for final hearing. Put up on 22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)